

SESSION REVIEW TWELFTH SESSION (WINTER SESSION) OF FOURTH LEGISLATIVE ASSEMBLY- 11TH DECEMBER TO 14TH DECEMBER, 2012

Dear

I have the honour to apprise you with the Business conducted by the Delhi Legislative Assembly during the recently concluded Twelfth Session (Winter Session) of the Fourth Legislative Assembly.

The Session commenced on the 11th December, 2012 and was adjourned sine die on the 14th December, 2012 after holding four sittings. A brief summary of the various businesses disposed by the House during the Session is as follows:

Obituary References:

On the very first day of the Session; the House paid homage to the following:

1. Shri Kedar Nath Sahni, Former Chief Metropolitan Councillor, Delhi.
2. Kumari Poornima Sethi, Ex-Member, Delhi Legislative Assembly.
3. Shri Mahender Singh, Ex-Member, Delhi Metropolitan Council.
4. Shri Inder Kumar Gujral, Former Prime Minister of India.
5. Shri K.C.Pant, Ex-Member of Parliament & Ex-Minister, Govt. of India.
6. Bharat Ratna Pt. Ravi Shanker, legendary Sitar Maestro & renowned musician.

Questions:

Total 303 notices of questions were received during this Session, including 80 Starred Questions & 196 Un-starred Questions; 03 questions were clubbed.

Out of the 80 questions listed for oral answering, the Ministers concerned in the House replied 10 questions and the Members asked 33 Supplementary Questions on them.

Legislative Business:

One Bill i.e., **Delhi Value Added Tax (4th Amendment) Bill, 2012** was introduced and passed during this Session.

Papers laid on the Table:

As per established tradition, Chief Minister & Ministers laid copies of 13 notifications issued from time to time by their respective departments during prorogation.

Presentation of Reports of the Committees:

Reports of the three Committees were introduced and passed in the House during this Session:

1. Twelfth Report of Business Advisory Committee
2. Twelfth Report of the Committee on Private Member's Bill and Resolutions.
3. Third Report of Committee on Government Assurances.

Special Mention (Rule 280):

The Members raised 28 matters during this Session as special mention by which they drew the attention of the House on different issues. On 07 issues, keeping in view the importance of the problem, concerned Ministers intervened and replied.

Short Duration Discussion:

Following issues were taken up for Short Duration Discussion during this Session:

1. *Discussion on the* Situation arising out of permitting FDI in Delhi by Chief Minister.
2. Discussion on the situation arising out of non-regularization of unauthorized colonies despite distribution of temporary regularization certificates.
3. Discussion on the Situation arising out of deaths caused by dengue due to corruption and negligence prevalent in all the three MCDs.
4. *Discussion on the* Achievements of Delhi Govt. in social sector and its sensitivity in matters such as food security.
5. Discussion on power, water and increase in prices of LPG.

Total 20 Members participated in the above discussions and the debate was held till 05 hours 35 minutes.

The House was adjourned sine-die on the 14th December, 2012 with the rendering of the National Anthem (Jana Gana Mana).

With high regards.

Yours ***Sincerely,***

(P.N.Mishra)